

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

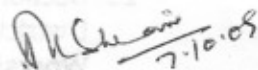
No. 760 /Confdl./2009

Bilaspur, dated the 07 / 10 / 2009

II-2-1/2009/II-15-21/2000

The Order No. 702/Confdl./2009/II-2-1/2009 dated 16-09-2009 so far as it relates to transfer & posting of Shri Shailesh Kumar Tiwari, Additional District & Sessions Judge (F.T.C.), Kondagaon as Additional District & Sessions Judge (F.T.C.), Bhanupratappur and Order No. 704/Confdl./2009/II-15-21/2000 (Pt.-V) dated 16-09-2009 so far as it relates to transfer & posting of Shri K. Vinod Kujur, Additional District & Sessions Judge (F.T.C.), Bhanupratappur as Additional District & Sessions Judge (F.T.C.), Kondagaon are hereby **cancelled**.

BY ORDER OF THE HON'BLE HIGH COURT


(A.K.SHRIVASTAVA)
REGISTRAR GENERAL

Endt. No. 761 /Confdl./2009

Bilaspur, dated the 07 / 10 / 2009


II-2-1/2009/II-15-21/2000

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Dharendra Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Naval Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice R.L.Jhanwar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
11. Registrar (Vigilance and I & E), High Court of Chhattisgarh, Bilaspur for information.
12. Director/Additional Director, Judicial Officers' Training Institute, High Court of Chhattisgarh, Bilaspur for information.
13. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, D.K.S.Bhavan, Shastri Chowk, Raipur for information.

14.

- (a) Shri Shailesh Kumar Tiwari, Additional District & Sessions Judge (F.T.C), Kondagaon, Distt.- Bastar (Jagdalpur),
 - (b) Shri K. Vinod Kujur, Additional District & Sessions Judge (F.T.C.), Bhanupratappur, for information.
15. District & Sessions Judge, Bastar (Jagdalpur)/ Uttar Bastar (Kanker)/ Raipur/ Bilaspur/ Durg/ Mahasamund/ Raigarh/ Korba/ Kabirdham (Kawardha)/ Rajnandgaon/ Dhamtari/ Janjgir-Champa/ Koriya (Baikunthpur)/ Jashpur/ Dakshin Bastar (Dantewara)/Surguja at Ambikapur for information.
 16. Shri Prabhat Kumar Shastri, Legal Advisor, Chhattisgarh Lok Ayog, Mahadeo Ghat Road, Raipura, Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
 17. Additional Registrar (Judicial/ Administration/ D.E. & E.), High Court of Chhattisgarh, Bilaspur for information.
 18. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
 19. Deputy Registrar (Copying & Central Filing/ Protocol & Works/ Civil, Criminal & Writ/ S.W., Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
 20. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
 21. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
 22. Member-Secretary, Chhattisgarh State Legal Services Authority, Warehouse Road, Bilaspur for information.
 23. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
 24. Accountant General, 12/27, Raman Mandir Ward, Raipur Ice Factory Building, Fafadh, Raipur for information.
 25. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(A.K.SHRIVASTAVA)
REGISTRAR GENERAL